

[*Translation*]

Rice Mills in Bihar

8909. SHRI RAJMANGAL MISHRA: Will the Minister of FOOD PROCESSING INDUSTRY be pleased to state:

(a) whether Government propose to set up Rice Mills in Bihar; and

(b) if so, the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Ministry of Food Processing Industries have no proposal to set up rice mills in Bihar.

(b) Does not arise.

[*English*]

Setting up of Yarn Depots

8910. SHRI ANADI CHARAN DAS: Will the Minister of TEXTILES be pleased to state:

(a) the achievements made so far by the National Handloom Development Corporation setting up of Yarn Depots in deficit areas under the Raw Material Guarantee Scheme and in setting up of marketing complexes in Orissa; and

(b) the details about the future programme regarding setting up of yarn depots?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) The Yarn Depot Scheme was introduced in September 1989 under the aegis of the National Handloom Development Corporation (NHDC) for supply of hank yarn to the handloom sector at millgate prices. The

NHDC has already supplied 52,083 bales of yarn during September 1989 - March 1990 under this Scheme through 20 depots set up in various parts of the country. The depot set up in Bhubaneswar (Orissa) has supplied 2906 bales of yarn during this period. Currently there is no proposal under the consideration of Government for setting up of marketing complexes by NHDC in Orissa.

(b) The Yarn Depot Scheme is expected to continue.

Problems Created by Construction of Multi Purpose Dams in Koraput district of Orissa

8911. SHRI GIRIDHAR GOMANGO: Will the Minister of WATER RESOURCES be pleased to state:

(a) the total number of villages surrounded by back water and cut off from main land due to construction of major multi-purpose dams in Koraput district of Orissa so far;

(b) the total number of families displaced and rehabilitated so far;

(c) whether there is any policy on the rehabilitation of displaced persons; and

(d) if so, the extent to which these policies have been implemented?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) While all the 52 (28 fully and 24 partly) villages affected by submergence of Upper Kolab Project lie in Korapur district, only 44 (31 fully and 13 partly) out of 95 (65 fully and 30 partly) villages affected by submergence of Upper Indravati Project lie in Korapur district. Remaining affected village are in Kalahandi district.

(b) Out of 6985 families of Koraput and Kalahandi districts affected due to these project, 3781 families have been rehabilitate upto March, 1990.

(c) Yes, Sir, a rehabilitation policy has been formulated by the State Government.

(d) The families which opted for land based rehabilitation have been rehabilitated accordingly; those who opted for self rehabilitation have been paid cash compensation according to the policy.

Irrigation Projects in Andhra Pradesh

8912. SHRI P. NARSA REDDY: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any provision has been made for irrigation projects in Andhra Pradesh to help small agriculturists and farmers;

(b) if so, the details thereof; and

(c) the areas in Andhra Pradesh which are likely to be benefited therefrom?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) to (c). Irrigation and multipurpose projects provide irrigation facilities in the command areas and benefits accruing therefrom are available to big and small farmers in that area. The irrigation facilities created in Andhra Pradesh by March, 1990 are anticipated to be 6273. 04 thousand hectares.

Recognition to Degrees Awarded by UCMS

8913. SHRI K.S. RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to

recognise the degrees awarded by the Delhi University to the students of the University Collages of Medical Sciences;

(b) if so, the details thereof;

(c) whether the degrees awarded to the students of the aforesaid college and the house jobs with Guru Tegh Bahadur hospital have now been recognised by the Medical Council of India or the Ministry;

(d) if so, since when;

(e) whether any restriction or limitations have been placed by the Medical Council/ Ministry in this regard; and

(f) if so, the details thereof?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (d). The MBBS and the other post graduate medical degree awarded by the Delhi University to the students of University College of Medical Sciences as appearing in the First Schedule to the Indian Medical Council, Act, 1956 are recognised medical qualifications for the purposes of the said Act. The House Job of Guru Tegh Bahadur Hospital which is an attached teaching Hospital of the University College of Medical Sciences is also recognised.

(e) and (f). Question does not arise.

Housing Schemes for Weaker Sections

8914. SHRI PARASRAMBHARDWAJ: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the financial assistance received from foreign countries for housing schemes for weaker sections during the last three years; and